National Company Law Tribunal Allahabad Bench

CP NO. 81 ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: Nothyananda Media Put Ltd Vs Varun Media Put Ltd section of the companies act: U/s 241/244 of the companies Act of 2013

SI. NO. Name

1. Vdai Chandani

2.

Lauger

Representation Pertonn Signature

CP No.81/ALD/2017

Advocate, Shri Udai Chandani for the petitioner. No representation from the respondent side, despite repeated service and information. Therefore, the interim order passed by this Tribunal on 26th July, 2017 is confirmed and made absolute till disposal of the petition. Since, the respondents are not participating in the present proceeding, therefore, the court is constrained to proceed further for hearing the case ex-parte.

However, the Petitioner is directed to communicate a copy of this order to the respondent.

The matter be listed for argument on 7th November, 2017.

Dated:06.10.2017

Typed by P.K.Jyoti

Shri H.P. Chaturveal, Member (Judicial)